

Central Administrative Tribunal Principal Bench, New Delhi

**CP No.515/2016
In
OA No.592/2015**

New Delhi this the 21st day of August, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (J)
Hon'ble Mr. Raj Vir Sharma, Member (A)**

Kailash Mohan
Chowkidar in the office of
Assistant Director Horticulture
South Zone, Green Park Delhi-22
C/o the Building Deputy Commissioner Office MCD
Green Park, Delhi – 22

(By Advocate:None)

VERSUS

1. Dr. Puneet Kumar Goel
The Commissioner (South) Municipal
Corporation of Delhi Civic Centre
Minto Road, New Delhi – 2.
2. S.K.Singh
Dy. Commissioner, South Zone Green
Park, South Delhi Municipal Corporation
New Delhi – 16.
3. Dr. Alok Singh
Director Horticulture, South Delhi
Municipal Corporation, 3rd Floor,
E-1 Block, Civic Centre
Minto Road, New Delhi -2.

(By Advocate:Shri R.K.Jain)

O R D E R (Oral)

Hon'ble Mr. Shekhar Agarwal, Member (A):

This Contempt Petition has been filed for alleged non compliance of our order dated 12.01.2015 by which directions were given to the respondents to consider the legal notice (Annexure A-1 dated 02.06.2014) of the applicant and pass appropriate reasoned and speaking order thereon.

2. In compliance thereof the respondents have filed their reply on 10.03.2017 alongwith a copy of their order dated 13.12.2016 by which the representation of the applicant has been disposed of.

3. In view of the aforesaid, we are satisfied that our order has been substantially complied with. Accordingly, the CP is closed. Notices issued to the alleged contemnors are discharged. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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